

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 333/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.123823/2018-EXEMPTION FROM FILING
O.T. and IA No.123822/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS)

Date : 29-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR
Mr. Ashiwan Mishra, Adv.
Mr. Rajeev Kr. Dubey, Adv.

For Respondent(s)

Mr. P. I. Jose, AOR
Miss. P. S. Chandralekha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1, 2, 3, 5 to 8, 10 to 12 has filed counter affidavit.

Service is complete upon respondent No. 9, but no one has entered appearance on his behalf.

Notice could not be served to Respondent No. 4 as postal remarks shows "in complete address". Hence, Ld.counsel for the petitioner shall file the fresh particulars of the above respondent and he shall also take fresh steps for the service of notice to him within a period of four weeks.

List again on 29.11.2019.

SURINDER S. RATHI
Registrar